

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.316

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

... **APPLICANT/PETITIONER**

... **RESPONDENT**

SECTION

U/s 241-242

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Tanmaya Mehta along with Adv. Divansh, Adv. Vijay K Singh, Adv. Daizy Chawla and Adv. Jatin Kapoor

For the Respondent

: Adv. Kanishk Khullar for R-15, Adv. Apoorv Aggarwal, Adv. Vaibhav for R-6, Adv. Abhishek kumar Jaiswal for R-16, 17, Adv. Manav Goyal for R-7

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.01.2023.



(Court Officer)

Court-III